

	1	2	3	4	5	6	7
11. Kerala		5229	5540	5847	6144	6405	29165
12. Madhya Pradesh		4821	5108	5389	5665	5905	26888
13. Maharashtra		6437	6820	7197	7564	7885	35903
14. Manipur		235	248	261	275	287	1306
15. Meghalaya		263	279	295	309	323	1469
16. Mizoram		120	127	133	140	147	667
17. Nagaland		160	171	180	188	196	895
18. Orissa		4625	4901	5172	5436	5667	25801
19. Punjab		5111	5415	5715	6005	6261	28507
20. Rajasthan		16899	17904	18893	19856	20700	94252
21. Sikkim		444	471	497	523	544	2479
22. Tamil Nadu		5602	5935	6263	6583	6863	31245
23. Tripura		424	449	475	499	520	2367
24. Uttar Pradesh		11809	12512	13203	13876	14467	65867
25. West Bengal		4844	5132	5416	5692	5933	27017
Total		113026	119755	126371	132815	138460	630427

[Translation]

Iron Ore Reserves

1496. SHRI PUNNU LAL MOHLE : Will the Minister of STEEL be pleased to state :

(a) whether there is every possibility of locating iron ore reserves from the hilly area of Bhurkud and Kandwani of Pandaria Tehsil of Bilaspur district in Madhya Pradesh;

(b) if so, whether the Government have conducted or propose to conduct any survey in this regard;

(c) if so, the quantum of iron ore likely to be extracted; and

(d) if not, the time by which the survey work is likely to be conducted?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) Indian Bureau of Mines has no information on location of iron ore reserves in the hilly area of Bhurkud and Kandwani of Pandaria Tehsil of Bilaspur district in Madhya Pradesh. However, as per Geological Survey of India (GSI) incidence of iron ore in these areas is not unlikely.

(b) GSI has no proposal to conduct any survey work in these areas during the current or next field season.

(c) and (d) Not applicable.

Setting up of Power Projects in MP and UP

1497. SHRI RAMESHWAR PATIDAR :
SHRI SHYAM LAL BANSHIWAL :
SHRIMATI PURNIMA VERMA :
SHRI RAJENDRA AGNIHOTRI :

Will the Minister of POWER be pleased to state :

(a) whether there is any proposal to set up power projects with latest technology in Madhya Pradesh and Uttar Pradesh during the Ninth Five Year Plan; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI YOGINDER K. ALAGH) : (a) and (b) The Ninth Five Year Plan (1997-2002) for power sector is under finalisation by Planning Commission.

[English]

T.V. Studio at Vijaywada

1498. SHRI P. UPENDRA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a television production centre is being set up at Vijayawada, Andhra Pradesh;

(b) when the foundation stone was laid and the present stage of construction work;

(c) the reasons for the abnormal delay in completion of construction work;

(d) whether there is also a demand for an additional radio channel for Vijayawada Radio Station;

(e) if so, the details thereof; and

(f) the reaction of the Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI S. JAIPAL REDDY) : (a) Yes, Sir.

(b) The foundation stone of the studio centre at Vijayawada was laid in January, 1990. While the construction of building is in progress, technical areas are nearing completion.

(c) Though the scheme was included in the VII Plan, the scope of the scheme had to be reviewed due to resource constraint, thereby, delaying implementation of the project.

(d) Yes, Sir.

(e) and (f) Though there is a demand for setting up of Second Radio Channel (Regional) at Vijayawada, there is no programme imperative to justify the Channel at Vijayawada. Therefore, at present, there is no proposal for setting up of a Second Radio Channel there.

Facilities in Vanchinadu and Vainadu Express Trains

1499. SHRI P.J. KURIEN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government have received a number of complaints about the inadequate facilities in the Vanchinadu and Vainadu Express trains running in Kerala;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No complaint has been received in respect of 6303/6304 Vanchinadu Express but one complaint has been received in connection with 6301/6302 Vainadu Express in June'97.

(b) The complaint received in respect of Vainadu Express was about non-availability of first class chair car coach.

(c) Vainadu Express was converted from vacuum brake system to air brake system and the number of coaches was increased to 21. On account of non-availability of air brake type 1st class chair car coach, this facility could not be provided. Action has been taken to convert one vacuum brake 1st class chair car to air brake type which will be provided on this train shortly.

[Translation]

Post Office in Loni

1500. SHRI SOHANVEER SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government are aware that there is only one post office in Loni, Ghaziabad;

(b) if so, whether the Government are contemplating to open sub-post offices there is proportion to its population;

(c) if so, the details thereof; and

(d) the time by which sub-post Offices are likely to be opened?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Yes, Sir.

(b) to (d) At present no such concrete proposal has been formulated. Post Offices are opened subject to fulfilment of norm based justification and availability of targets and resources. During the Annual Plan 1997-98, a target of opening 6 Departmental Sub-Post Offices in the State of Uttar Pradesh has been fixed.

Appointment of General Managers

1501. SHRI HARIVANSH SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any criteria or rules for the appointment of General Managers in Railways;

(b) if so, the details thereof;

(c) whether these rules and criteria are being complied with;

(d) the number of posts of General Managers are lying vacant in Railways at present; and

(e) the time by which these vacant posts are likely to be filled up?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) and (b) Yes, Sir. The procedure and guidelines for appointment of GMs and equivalent are contained in the Government of India's Resolution No. E(O) III 84/PM/6/132 dated 16.07.86 as amended vide Resolutions dated 30.01.87 and 26.02.88. These Resolutions are published and notified in the Gazette of India.

(c) Yes, Sir.

(d) and (e) At present eight posts of General Managers and equivalent are lying vacant, which are being looked after by local arrangements. The process of filling up these posts on regular basis has already been initiated and the posts are likely to be filled up in the near future, depending upon the clearance from the competent authorities.